

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3008**  
TO BE ANSWERED ON 12.12.2016

**REFORMS IN MGNREGA**

**3008. DR. VINAY P. SAHASRABUDDHE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has introduced some key reforms in implementation mechanism and guidelines for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) after June, 2014; and
- (b) if so, the details thereof and their impact?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)&(b): Government has introduced following key reforms in implementation mechanism and guidelines for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) after June, 2014: -

- The Ministry has consolidated circulars/advisories that have been issued over a period of time and brought out the Master Circular (FY 2016-17) which will result in more effective implementation of the programme on the ground.
- Barefoot Technicians Project has been launched to create a cadre of technicians at the field who will support in planning, measurement of works and supervision of works to ensure quality of assets created under MGNREGA.
- For ensuring timely payment of wages, the Central Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT. The system has reduced unnecessary parking of funds in the States and greater transparency in fund management.
- Geo-MGNREGA has been introduced to geotag the assets created under MGNREGA. This will bring in greater transparency and higher visibility to the Programme.
- Project LIFE-MGNREGA, a convergence initiative with Ajeevika Skills Mission (NRLM) and Deen Dayal Upadhaya Grameen Kaushalya Yojna, has been launched to skill the youth from families that are solely dependent on MGNREGA works.

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